

11.58 hrs.

**ESTIMATES COMMITTEE**

**NINETY-FIRST REPORT**

SHRI R. K. SINHA (Faizabad): I beg to present the Ninety-first Report of the Estimates Committee on Action Taken by Government on the recommendations contained in their Seventy-fourth Report on the Ministry of Works and Housing—Directorate of Estates.

11.58-1/2 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**EGHTY-FIFTH REPORT**

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the Eighty-fifth Report of the Committee on Public Undertakings on the Hindustan Paper Corporation Limited.

11.59 hrs.

**COMMITTEE ON SUBORDINATE LEGISLATION**

**NINETEENTH REPORT**

SHRIMATI PREMALABAI CHAVAN (Karad): I beg to present the Nineteenth Report of the Committee on Subordinate Legislation.

11.59-1/2 hrs.

**STATEMENT RE. RECENT DEVELOPMENT IN OUR RELATIONS WITH THE PEOPLE'S REPUBLIC OF CHINA**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI YESHWANTRAO CHAVAN): The House is aware that our tradition and policy is to endeavour to develop amicable relations with all countries, notably with our neighbours. The House will recall that while replying to the debate on the budget estimates for the Ministry of External Affairs last week, I had mentioned that we were making an effort in this direction with the People's Republic of China. In pursuance of this policy, representatives of the two Governments in Delhi and Peking discussed the question of restoring the level of diplomatic representation in both countries to the Ambassadorial status.

It is proposed to appoint Shri K.R. Narayanan, at present Secretary in the Ministry of External Affairs as our Ambassador to the People's Republic of China. He is an able and distinguished member of the Foreign Service. The Chinese Government have conveyed their agreement to this nomination. Shri Narayanan will be taking up his new assignment in about two months.

On the basis of the discussions which have taken place, it is our understanding that this initiative for raising the level of our diplomatic representation in Peking will be followed by a similar move by the Government of the People's Republic of China.